

**C. DEPARTMENT OF BIO-TECHNOLOGY  
(BIO-TECHNOLOGY VIBHAG)**

1. To evolve policies and integrated programmes in bio-technology and ensure their implementation and monitoring.
2. To identify initiate and oversee specific programmes of Research and Development and manufacturing in Biologicals and Biotechnology related activities.
3. To identify, set up and support Facilities, Research Resources, Technology Platforms and Centres of Excellence for Research and Development in modern biology and biotechnology.
4. To evolve programmes of Human Resource Development in the area of Biotechnology.
5. Matters relating to Biotechnology Industrial development in the country.
6. Matters relating to establishment of biotechnology clusters, Parks and incubators.
7. Matters relating to support to Biotechnology based Programmes for the 'Societal Development'.
8. To act as a screening, advising and approving agent of the Government with regard to Import and transfer of new technologies for the manufacture of biological, biotechnological products and their intermediates.
9. Evolve Safety guidelines for Biotechnology Research and Development and Manufacturing in India.
10. To facilitate as the Central Agency for the import of Genetically Manipulated materials, culture, cells, specimens, tissues and biotech products, including DNA and RNA of any type or size and for promoting their production in the country.
11. Serve as the inter-ministerial and inter-agency nodal point for all specific International, Bilateral and Multilateral Research and Development Collaboration and agreement in the area of Biotechnology; act as the nodal point for all technology transfers in the area of Biotechnology.
12. Manufacture and ensure application of recombinant, cell-based and DNA vaccines, diagnostics and other biotechnological products.

13. Serve as an administrative and implementing Department of agencies, commissions, boards, etc. specifically formed by the Government for fulfilling the national objectives in biotechnology and also to serve as the nodal point for Bioinformatics including training and creation of infrastructure, collection, dissemination and exchange of information relating to biotechnology.
14. Matters relating to International Centre for Genetic Engineering and Biotechnology (ICGEB), New Delhi.
15. Matters relating to National Institute of Immunology (NII), New Delhi.
16. Matters relating to National Centre for Cell Science (NCCS), Pune.
17. Matters relating to Centre for DNA Fingerprinting and Diagnostics, (CDFD), Hyderabad.
18. Matters relating to National Institute for Plant Genome Research, (NIPGR), New Delhi.
19. Matters relating to National Brain Research Centre (NBRC), Manesar, Gurgaon.
20. Matters relating to Institute for Bioresource and Sustainable Development (IBSD), Imphal.
21. Matters relating to Institute of Life Sciences (ILS), Bhubaneswar.
22. Matters relating to Translational Research in Health Science and Technology Institute, Faridabad.
23. Matters relating to Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram.
24. Matters relating to UNESCO Regional Centre for Education, Training & Innovation in Biotechnology, Faridabad.
25. Matters relating to National Institute of Biomedical Genomics, Kolkata.
26. Matters relating to Institute for Stem Cell Science and Regenerative Medicine, Bangalore.
27. Matters relating to National Agri-Food Biotechnology Institute and Bioprocessing Unit at Mohali, Punjab.
28. Matters relating to National Institute of Animal Biotechnology, Hyderabad.

29. Matters relating to Bharat Immunologicals and Biologicals Corporations Limited (BIBCOL), Bulandshahar, Uttar Pradesh.
30. Matters relating to Indian Vaccines Corporation Limited (IVCOL), Manesar, Gurgaon.
31. Matters relating to establishment of Biotechnology Regulatory Authority of India.